

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 36.....Confdl/HCS

Dated: 7.10.16

**NOTIFICATION**

In partial modification of Notification No. 44/HCS dated 19/12/2015 Hon'ble the Chief Justice has been pleased to nominate Mr. K.W. Bhutia, Registrar, High Court of Sikkim as Member Secretary of the State Court Management Systems Committee for the High Court of Sikkim.

By Order,

Sd/-  
(N.G.Sherpa)

**REGISTRAR GENERAL**

Memo No. V (202) Confdl/HCS/ 6648-98  
Dated: 7.10.16  
Copy to:-

1. Mr. K.W. Bhutia, Registrar, High Court of Sikkim, Gangtok.
2. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Secretary General, Supreme Court of India, New Delhi.
5. The Member Secretary, National Court Management System, Supreme Court of India, New Delhi.
6. The Registrar General, High Court of \_\_\_\_\_
7. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (West) at Gyalshing.
13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (South) at Namchi.
15. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
16. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
17. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
18. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
19. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
20. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
21. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
22. All Section In-charge, High Court of Sikkim.
23. The Sr. System Officer, Computer Cell, High Court of Sikkim for publication in the High Court website.
24. Notice Board.
25. Guard File.
26. File.

  
**ADDITIONAL REGISTRAR  
-CUM-SR. READER**